

Annexure – 7

Name of the corporate debtor: Talsons Motors Private Limited; Date of commencement of CIRP: 26-04-2022; List of creditors as on: 26-04-2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in COC, if applicable					
1	Superintendent Employees' State Insurance Corporation	State Govt. of Maharashtra	24/05/2022	22,168	22,168	Tax dues	NO	Not Applicable	0	0	0	0	
2	ITO (TDS)	Central Govt.	22/06/2022	62,840	62,840	Tax dues	NO	Not Applicable	0	0	0	0	
3	DC-Sales Tax	State Govt. of Maharashtra	06/06/2022	16,556,714	16,556,714	Tax dues	NO	Not Applicable	0	0	0	0	
TOTAL				16,641,722	16,641,722			Not Applicable	0	0	0	0	